

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 25th January, 2017
Time : 10:30 AM

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
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| FOR COMPLETION OF PLEADINGS | | | |
| 1. | Original Application No. 612/2016 (M.A. No. 1165/2016) | Dharminder Singh Vs. State of Punjab & Ors. | Mr. Shashank Singh, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Naginder Benipal, Adv. for R-4 & 6 |
| FOR HEARING | | | |
| 2. | Appeal No. 56/2016 (M.A. No.1222/2016) | New Era Poultry Vs. State of Haryana & Ors. | Mr. A. R. Takkar, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. For HSPCB |
| 3. | Original Application No. 209/2016 | Kush Kalra Vs. Delhi Metro Rail Corporation & Ors. | Mr. Kush Sharma, Adv. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Tarun A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB |
| 4. | Original Application No. 296/2016 | Sushil Raaja, Advocate Vs. Secretary, Ministry of Water Resources & Ors. | Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Sushil Kumar Ojha, Adv. for R-2 Mr. Krishna Kumar Singh, Adv. for R-3 |
| 5. | Original Application No. 325/2016 (M.A. No. 992/2016 & M.A. No. 11057/2016) | Shailesh Singh Vs. State of UP & Ors. | Mr. Mirnal Madhav, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 3 Ms. Savitri Pandey, Adv. for R-2 Mr. Pranav Verma, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-5 Mr. B. V. Niren, Adv. for R-7 Mr. Raj Kumar, Adv. for CPCB |
| 6. | Original Application No. 366/2016 | Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation & Ors. | Mr. Pankaj K. Sharma, Adv. for Applicant Ms. Puja Kalra, Adv. for SDMC Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Tarunvir Singh Khehar, Adv. for R-3 to 5 Ms. Bhawana Duhoon, Adv. for NHAI Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA |
| 7. | Original Application No. 238/2015 (M.A. No. 968/2016, M.A. No. 1073/2016 & M.A. No. 1097/2016) | Anil Uppal & Ors. Vs. U.O.I. & Ors. | Mr. Piyush Sharma & Mr. Aditya N. Prasad, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 to 10 Mr. Sanjeev Anand, Adv. for R-3 Mr. Siddharth Bhati, Adv. for R-6 Mr. Manish Shrivastava, Adv. for R-8 |

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| | | | Mr. A. K. Prasad, Adv. for R-11 Mr. Amit Gupta, Adv. for R-13 Mr. V. V. Vardhan, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Anil Grover, AAG Mr. P. K. Agrawal, Adv. Unity Legal, Adv. |
| 8. | Original Application No. 318/2015 | Devender Singh Vs. The Chief Secretary & Ors. | Mr. M. L. Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Vishwendra Verma, Adv. for R-4 Mr. Ashok Kumar, SI for R-11 Ms. Garima Prasad, Adv. for R-12 |
| 9. | Original Application No. 516/2015 (M.A. No. 478/2016 & M.A. No. 479/2016) | RELA & Anr. Vs. State of Andhra Pradesh & Ors. | Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-5 Mr. B. V. Niren, Adv. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Balendu Shekhar, Adv. for MoEF |
| 10. | Original Application No. 121/2013 (M.A. No. 1221/2016) (PH) | Akash Vashishtha & Anr. Vs. Union of India & Ors. | Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person Dr. Abhishek Atrey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr.AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC |

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